Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 52, 67, 68, 69 of 2012

_	Dated :	<u>1 st</u>	March,	2013
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Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 52 of 2012

In the matter of:

M/s Ferro Alloys Corporation Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent (s)

Appeal No. 67 of 2012

In the matter of:

M/s Tata Steel Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Appeal No. 68 of 2012

In the matter of:

M/s OCL India Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Appeal No. 69 of 2012

In the matter of:

M/s Balasore Alloys Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran Ms. Swagatika Sahoo

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Counsel for the Respondent(s): Mr. Amit Kapur with

Ms. Deepeika Kalia and

Mr. Jibran Tak, Amicus Curiae

Mr. Rutwik Panda for R.1

Mr. Buddy A. Ranganadhan with

Mr. Hasan Murtaza for R-2

ORDER

Mr. Amit Kapoor, Learned Amicus Curiae has finished his

arguments. We are grateful for the services rendered by Mr. Amit

Kapoor, Learned Amicus Curiae.

The Learned Counsel for the Respondent - 'Commission' is

directed to file written submissions on or before 11.03.2013 after

serving copy on the other side. The Learned Counsel for R-2 is also

directed to file written submissions on or before 11.03.2013 after

serving copy on the other side.

Judgment is reserved.

(V.J. Talwar)

(Rakesh Nath) Technical Member Technical Member (Justice M. Karpaga Vinayagam) Chairperson

mk/sm